

2) Raged 28 years, belonging

Declaration of Assets and Liabilities

Years 2022 2023

, son of UMESH PRASAD

years, belonging to B.A.S

service and presently working as OFFICE ATTENDANT give herein below the details of the

assets (immovable, movable, bank balance, etc.) of myself, my spouse and dependants*:

Details of movable assets

(Assets in joint name Indicating the extent of joint ownership will also have to be given)

Sr. No.	- coorribation	Self	Spouses Name (s)	Dependant-1 Name	Dependant-2 Name	Dependant- Etc.Name
(i)	Cash	6000/-	NIL	NIL	NEL.	NIL
(ii)	Deposits in Banks, Financial Institutions and Non-Banking Financial Companies	SBI, PATNA	NI L	NIL	NIL	NIL
(iii)	Bonds, Debentures and Shares in companies	NIL	NIL	NIL	NIL	NIL
(iv)	Other financial Institutions, NSS, Postal Savings, LIC Policies, etc.	LI.C 7385/— (HALY YEARLY)	NIL	NIL	NIL	NIL
(v)	Motor Vehicles (details of make, etc.)	TVS APACHE RTR160	NIL	NIL	NIL	NIL
(vi)	Jewellery (give details of weight and value)	40 gram viold	N±L	NSL	NIL	IVIL
(vii)	Other assets, such as values of claims/Interests	N=L	NIL	NIL	NZL	NIL

Note :- Values of Bonds / Shares / Debentures as per the latest market value in Stock Exchange in respect of listed Companies and as per books in the case of non listed companies should be given.

^{*} Dependant here means a person substantially dependent on the income of the employee.

B. Details of Immovable assets

(Note: Properties in joint ownership indicating the extent of joint ownership will also have to be indicated)

Sr. No.	Description	Self	Spouses Name (s)	Dependant-1	Dependant-2	Dependant-3
(viii)	Agricultureal Land - Location (s) - Survey numbers (s) - Extent (Total measurement) - Current market value	NIL	N±L	Name Name	NIL	Etc.Name NTL
(ix)	Non-Agricultural Land - Location (s) - Survey numbers (s) - Extent (Total measurement) - Current market value	NIL	NIL	NIL	NTL	NIL
(x)	Buildings (Commercial and residential) - Location(s) - Survey / door number (s) - Extent (Total measurement) - Current market value	NIL	NIL	NIL	NIL	NIL
(xi)	Houses / Apartments, etc. - Location(s) - Survey / door number (s) - Extent (Total measurement) - Current market value	ガ チレ	NIL	NIL	NIL	NIL
kii)	Others (such as interest in property)	NIL	NIL	NIL	NIL	NIL

(2) I give herein below the details the details of my liablities / overdues to public financial institutions and government dues:-

[Note: Please give separate details for each item]

Sr. No.	Description	Name & address of Bank / financial Institutions(s) / Department (s)	Amount outstanding as
(e)	(i) Loans from Banks	SBI, PATNA	9,15,1471
			97,852/
	(ii) Loans from financial institutions	NIL	NIL
	(iii) Government Dues : (a) dues to departments dealing with government accommodation	NIL	NIL
	(b) dues to departments dealing with supply of water	NIL	NIL

	(c) dues to departments dealing with supply of electricity	NIL	NIL
	(d) dues to departments dealing with telephones	NIL	NIL
	(e) dues to departments dealing with government transport (including aircraft and helicopters)	NIL	NIL
	(f) Other dues, If any	NIL	NIL
(f)	(i) Income Tax including surcharge [Also indicate the assessment year upto which Income Tax Return field. Give also permanent Account	DNDPK1682P	
	Number (PAN)]	NEC	NIL
	(ii) Wealth Tax [Also indicate the assessment year upto which Wealth Tax return field.]	NIL	NIL
	(iii) Sales Tax [Only in case of proprietary business]	NIL	NIL
	(iv) Property Tax	NIL	NIL

c. Personal Detail

GPF/ CPF/PRAN No.	. :-	110125365669
Gender	:-	(M/F)
Date of Birth	:-	1 2 0 2 1 9 9 4 (DD/MM/YYY)
Class/Group	:-	C (A/B/C)
Cadre	:-	B. A. S
		(Full Name e.g. B.A.SBihar Administrative Service, B.S.S Bihar Secretariat Service etc.)
Home District	:-[1	NALANDA

I hereby declare that the above details are true to the best of my knowledge and belief.

Signature: Anish Kumar.

Name of Employee: ANISH KUMAR

Place: PATNA Designation: OFFICE ATTENDANT

Date: 10/02/2023 Department: 3.A-S

Note: Please sign each page of the declaration. Asset declaration form must be in A4 size white paper with computer typed (single side) in prescribed format.

Arrish Kumar.